

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

The following postings and transfers are hereby made with immediate effect :-

S No.	Name	From	To
1.	Sh. Abhishek Thakran (EC:79568937)	Orderly in the Court of undersigned.	Peon in the Court of Sh. Dev Chaudhary, MM-07, Shahdara District, Karkardooma Courts, Delhi.
2.	Sh. Umesh Pillania (EC:72810855)	Orderly in the Court of undersigned.	Peon in the General Branch, Shahdara District, Karkardooma Courts, Delhi.
3.	Sh. Anil Kumar (EC:64042990)	Peon in Office Pool, Shahdara District, Karkardooma Courts, Delhi.	Peon in the R & I Branch, Shahdara District, Karkardooma Courts, Delhi.
4.	Sh. Nitin Mann (EC:41155212)	Peon in the Court of Sh. Dev Chaudhary, MM-07, Shahdara District, Karkardooma Courts, Delhi.	Peon in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.


(SHEELA JAIN)
Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 22-36-44 /Admn./P&T/SHD/KKD/2023

Delhi, Dated 4/3/22

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQs), Delhi.
2. The Admn. Officer (Judl.), Admn. III, O/o Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.


Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.